



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Srinagar/Jammu.

Notification

Jammu, the 19th December, 2017

SRO 515 .-In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the following officers to be the Executive Magistrates of the first class who shall exercise all the powers of an Executive Magistrate of the first class within their respective territorial jurisdiction of District Jammu:-

S.No.	Name of the Officer S/Shri	Designation and place of posting
1.	Devinder Singh Katoch, KAS	Director Land Managemnt
2.	Ms. Narinder Kour, KAS	Collector Land Acquisition
3.	Ms.Kusum Chib	Tehsildar Zone A
4.	Mohd. Farooq Khan	Tehsildar Zone B
5.	Farooq Hussain	Tehsildar HQ
6.	Chand Mohan Singh	Naib Tehsildar
7.	S. Narinder Singh	Chief Khilafwarzi Officer

By order of the Government of Jammu and Kashmir.

(Abdul MajidBhat)
Secretary to Government

NO: LD (P) 94/1-Jammu

Dated: - 19 -12-2017

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.This is with reference to his letter No.101/888/111/17/3892 dated:-30-11-2017.
3. Registrar General, J&K High Court, Jammu.
4. Vice Chairman, Jammu Development Authority, Jammu for information.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L,J& PA (w.7.s.c)

(Khursheed Ahmad Bhat)
Assistant Legal Remembrancer

19.12.2017